

ISSUES FOR CONSULTATION:

1) Blocking the delivery of SMS from the source itself.

2) *Two hundred SMS per hour, having similar 'signature', is delivered through its network .*

3) Most of the issues are initiated by international frauds through the Indian networks.. other options available : If violate any telemarketer, the connection should be disconnected and financial compensation may be imposed..

4) Not ten . Immediate just after 3 ..

5) In our experience , the frauds cheating this UCC from India . But they are foreigners belongs to under developed countries..

6) 24 or 48 hours..

7) When a consumer gets the UCC , immediately a provision has to be made for forwarding the same UCC to the control authority and punishment / compensation to be granted to the consumer..

Do not punish the Consumer by directing the consumer to file the complaint by separate format with supporting documents etc.. You prepare a 4 digit number just like as 1909.. and direct the consumers to forward the same to such number.. Just calling 100 or 101 in emergency..

It is the liability of the TRAI or the service provider to safeguard the interest of the consumers who are the backbone of their industry..

Surendran from Palakkad/ Kerala/ India.

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